

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 24th February, 2022.

No. LJ (B) 68/2012/45—In exercise of the powers conferred under sub-section (1) of Section 20 of the Code of Criminal Procedure and in the interest of public service the Governor of Meghalaya is pleased to appoint Shri Keith Tennyson Nongsteng, MCS, Extra Assistant Commissioner as the Executive Magistrate within South West Khasi Hills District with immediate effect until further orders.

No. LJ (B) 68/2012/45-A – In exercise of the powers conferred under sub-section (1) of Section 20 of the Code of Criminal Procedure and in the interest of public service the Governor of Meghalaya is pleased to appoint Shri Lastborn Marthong, MCS, Extra Assistant Commissioner, as the Executive Magistrate within South West Khasi Hills District with immediate effect until further orders.

No. LJ (B) 68/2012/45-B – In exercise of the powers conferred under sub-section (1) of Section 20 of the Code of Criminal Procedure and in the interest of public service the Governor of Meghalaya is pleased to appoint Shri Isagahah Lawrniang, MCS, Extra Assistant Commissioner, as the Executive Magistrate within the South West Khasi Hills District with immediate effect until further orders.

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(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B) 68/2012/45-C,

Dated Shillong, the 24th February, 2022

Copy forwarded to:-

1. The Deputy Commissioner, South West Khasi Hills District, Mawkyrwat with reference to your letter No. SWK.JUD-15/2012/138, dated 16.02.2022.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. Shri Keith Tennyson Nongsteng, Extra Assistant Commissioner, South West Khasi Hills District, Mawkyrwat.
5. Shri Lastborn Marthong, Extra Assistant Commissioner, South West Khasi Hills District, Mawkyrwat.
6. Shri Isagahah Lawrniang, Extra Assistant Commissioner, South West Khasi Hills District, Mawkyrwat.
7. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sanyal

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.